

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM.III/166/2019-Judl./12

Dated Shillong, the 05th December 2019

In partial modification of the Constitution of Benches as ordered on 15.11.2019, Hon'ble the Chief Justice is pleased to constitute **DIVISION BENCH** for **Saturday, 14th December 2019** as under.

DIVISION BENCH			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 1]	Save and except for disabled matters, all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench.	From 10:30 AM

The constitution of **SINGLE BENCHES** for **Friday 13th December 2019** and **Saturday, 14th December 2019** is further constituted as under:

SINGLE BENCHES			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble the Chief Justice [COURT ROOM NO. 1]	1. All Motion of the matters cognizable by a Single Bench. 2. Admission, Orders and Hearing of: i. Petitions filed under Arbitration & Conciliation Act, 1996; ii. Civil Contempt Cases; iii. Company Petitions; and iv. Civil Writ Petitions upto the year 2018 (except for part-heard matters of Court No. 2). 3. All Single Judge matters which are not specified before the other Single Judges.	Second half from 02:00 PM or immediately after the Division Bench is over.
2.	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 3]	Save and except for disabled matters, Admission, Orders and Hearing of: i. Civil Revision Petitions; ii. First Appeals; iii. Second Appeals; iv. Review Petitions; v. Transfer Petitions;	Second half from 02:00 PM or immediately after the Division

All

		vi. Bail Applications; vii. Criminal Petitions; viii. Criminal Revision Petitions; ix. Criminal Appeals; x. Criminal Misc. Cases; xi. MACT Appeals and xii. Civil Writ Petitions cognizable by Single Judge from the year 2019 (except for part-heard matters of Court No. 2).	Bench is over.
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All concerned to note that the **DIVISION BENCH** comprising **Hon'ble the Chief Justice** and **Hon'ble Mr. Justice H.S. Thangkhiew** for **Friday, 13th December 2019** shall sit as per usual roster.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/166/2019-Judl./ 12A

Dated Shillong, the 05th December 2019

Copy for information to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
7. The President/ Secretary, High Court Bar Association, Shillong.
8. All Court Masters concerned for information.
- ✓ 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.

A. W. Lawang
05.12.19
JOINT REGISTRAR (JUDL.)

1397
5/12/19